## 3525 Written Answers PHALGUNA 12, 1887 (SAKA) Written Answers 3526

75 on the 2nd and 9th December, 1965 and 17th February, 1966 respectively and state:

(a) whether any other party or individual has been fined or found to be implicated in connection with M/s. Bird & Company's affairs:

(b) whether the examination for prosecution has been made and any cases started against the Company or any of the individuals;

(c) whether all the relevant and connected papers seized in the course of investigation have been properly scrutinised; and

(d) if so, whether Government have started any proceedings against persons involved in these affairs?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): (a) No. Sir.

(b) The matter is under consideration.

(c) All the relevant and connected papers seized in this connection have been scrutinised in so far as they relate to violations of the provisions of the Customs Act.

(d) No fresh proceedings have so far been started against any persons involved in the cases. The appeal against the order of adjudication is pending.

## Rate of Interest on State Bank Advances

\*354. Shri D. C. Sharma: Shri Sham Lal Saraf: Shri Bibhuti Mishra:

Will the Minister of Finance be pleased to state:

(a) whether the State Bank of India has increased its advance rate from 7 to  $7\frac{1}{2}$  per cent, per annum with effect from the 1st January, 1966; and

(b) if so, the reasons therefor and the circumstances leading  $t_0$  the same?

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The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) The increase has been effected in order to bring the State Bank Advance rate in line with the prevailing interest rate structure and to cover the increased operating costs

## State-Wise Per Capita Income

\*355. Shri Madhu Limaye: Will the Minister of **Planning** be pleased to state:

(a) whether Government have completed their study of *per capita* income State-wise and District-wise;

## (b) if so, the results thereof;

(c) whether Government have also undertaken any study of the per capita availability of cereals and per capita consumption of other essential commodities like cloth, sugar, edible oils and kerosene, State-wise and District-wise; and

(d) if not, whether Government propose to do so in the near future?

The Minister for Planning (Shri Asoka Mehta): (a) No, Sir; Work on comparable estimates of State per capita income is still in progress. The preparation of district-wise estimates of income presents certain difficulties; but the matter has been taken up with the State Statistical Bureaus.

(b) Does not arise.

(c) A schedule on house-hold consumption expenditure has continuously been canvassed by the National sample Survey since its inception. Estimates have been tabulated and presented mostly by broad commodity groups in value terms. Statewise tabulation has been undertaken from the 13th round. The smallness of the sample, however, has not permitted the tabulation of the results at the district level.

(d) Does not arise.